

Bazar, Delhi, out of the nine nominated Directors, four officers are in their ex-officio capacity and the rest are individuals who are nominated taking into account their background in the field of social service etc.

#### STATEMENT

*The name of the nominated Directors on the Board of Directors of the :*

##### A. Super Bazar, Delhi

1. Shri Balbir Singh, J.S., Ministry of Civil Supplies, C.A. and P.D.	Chairman
2. Managing Director, National Coop. Consumers Federation of India Ltd. New Delhi.	Member
3. Commissioner, Food and Civil Supplies, Govt. of NCT of Delhi	Member
4. Controllor of Accounts, Ministry of Civil Supplies, C.A. and P.D.	Member
5. Smt. Dolly Swamy	Member
6. Shri K.D. Dawar	Member
7. Jathedar Prahlad Singh	Member
8. Shri Hari Shankar Gupta	Member
9. Vacant.	

##### B. Central Government Employees Consumer Cooperative Society Ltd., Delhi.

1. Shri Dinesh Chandra, Addl. Secretary, Ministry of Personnel, Public Grievances and Pensions (Deptt. of Pensions and Welfare)	Chairman
2. Shri Anurag Goel, J.S. (Police) Ministry of Home Affairs	Member
3. Shri R.K. Saini, J.S., Ministry of Labour	Member
4. Shri K.G. Goel, J.S., Ministry of Defence	Member
5. Shri Balbir Singh, J.S., Ministry of Civil Supplies, C.A. and P.D.	Member
6. Shri S.C. Nagpal, Director and Chief Welfare Officer, Deptt. of Personnel and Training	Member
7. Shri S. Pattanayak, Director of Estates, Ministry of Urban Development	Member
8. Shri G.C. Srivastava, Secretary and Commissioner, Food and Civil Supplies, Govt. of NCT of Delhi.	Member
9. Vacant.	

[English]

#### Post Office in Alaknanda Complex

2485. SHRI N.S.V. CHITTHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the residents of Greater Kailash II and Alaknanda Apartments have to face a lot inconvenience due to absence of post office in Alakananda complex:

(b) if so, the details thereof:

(c) whether a space has already been earmarked for the post office there:

(d) if so, the reasons for delay in setting up of post office inspite of rapid growth of this complex: and

(e) the time by which it is likely to be functional?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir. There is already a Non Delivery Post Office in Greater Kailash-II area to cater to the needs of the residents of the area. Alaknanda area is, at present, being served by Govindpuri Post Office, Kalkaji which is about 1/2 Km. from Alaknanda area. Besides, there are four other Post Offices namely Kailash Colony, 'N' Block, Greater Kailash, Part-I, Chitranjan Park, Hamdard Nagar and Kalkaji to serve the residents of Greater Kailash and Alaknanda areas. A Post Office has also been sanctioned for Alaknanda area.

(b) Question does not arise in view of (a) above.

(c) Yes. A plot is available for construction of Post Office Building in the market place of Alaknanda.

(d) The non availability of suitable accommodation on rent and paucity of resources have resulted in delay in setting up of a Post Office in Alaknanda area.

(e) The Post Office can start functioning in Alaknanda area as and when suitable accommodation is available on rent or on the construction of a Departmental Building for the purpose depending upon the availability of resources.

#### Cooperative Sugar Factories

2486. SHRI SANAT MEHTA : Will the Minister of FOOD be pleased to state :

(a) the number of letters of Intent granted for Co-operative sugar factories remained unimplemented, State-wise:

(b) the reasons therefor; and

(c) the measures proposed to be taken by the Government for assisting such Co-operatives which are at advanced stage?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). The State-wise break up of the letters of

intent/industrial licences issued for establishment of new sugar factories in the cooperative sector and pending implementation is as under :

(As on 15.6.96)

S.No.	State	No. of Letters of intent Pending Implementation
1.	Haryana	1
2.	Punjab	1
3.	Uttar Pradesh	3
4.	Gujarat	9
5.	Maharashtra	43
6.	Karnataka	8
7.	Tamil Nadu	2
8.	Dadra Nagar Haveli	1
Total		68

Generally, it takes about 3-4 years to set up a new sugar factory. 25 Letters of intent were issued during the sugar year 1993-94, (October-September) & one letter of intent during 1995-96 and the remaining letters of intent are under various stages of implementation.

(c) The implementation of Letter of Intent/Industrial Licence is the responsibility of the entrepreneur. The Central Government does not provide any loans for the setting up of new sugar factories in the cooperative sector. However, such loans are provided by the financial institutions directly to the undertakings. National Cooperative Development Corporation (NCDC) also provides loan assistance to State Governments for contribution towards the share capital of the sugar factories.

#### Special Increment of Officials In Vidhesh Sanchar Nigam

2487. SHRI RAJIV PRATAP RUDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Vidhesh Sanchar Nigam Limited has granted 14 special increments to some of its higher officers appointed in 1995-96 on the plea that these officers were highly qualified;

(b) if so, the rules under which these increments were sanctioned;

(c) whether these officers were sent abroad for further training; and

(d) if so, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) Question does not arise in view of (a) above.

(c) No, Sir.

(d) Question does not arise in view of (c) above.

#### P.F. Racket At Post Office

2488. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether attention of the Government have been drawn to the news-item appearing in the Hindustan Times dated March 15, 1996 captioned 'PF racket at post office';

(b) if so, the details thereof;

(c) whether investigation into the said scandal has since been completed;

(d) if so, the outcome thereof;

(e) if not, the reasons for delay;

(f) whether some officers/employees of the Department of Posts/Post Office have been found involved in this case;

(g) if so, the details thereof; and

(h) the action taken against them?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The fraud to the extent of Rs.14,84,630/- has taken place at Kalkaji Post Office during the period from Nov. 94 to Sep.95, relating to money orders presented by Regional Provident Fund Commissioner, Nehru Place to be issued at Kalkaji Post Office, New Delhi.

(c) Yes, Sir.

(d) the responsible officials have been identified.

(e) Question does not arise in view of (c) and (d) above.

(f) Yes, Sir.

(g) and (h). 4 officials found involved have been placed under suspension and appropriate action initiated.

#### Loss Suffered by KSCSC

2489. SHRI A.C. JOS : Will the Minister of FOOD be pleased to state :

(a) the amount suffered by the Kerala State Civil Supplies Corporation due to difference in ex-factory price and issue price of levy sugar;

(b) whether the Union Government compensate the above loss;

(c) if so, the details thereof; and

(d) if not, the other steps taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). The losses suffered by the State Governments are compensated by the Central Govt. through a fund